

Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

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New Delhi, the 22nd February, 1996

NOTIFICATION

No. _____ (F.No.204/11/95-ITA.II). It is notified for general information that M/s SBI Home Finance Ltd., Nagaland House, 11 & 13 Shakespeare Sarani, Calcutta - 700071 have been approved by the Central Government as a Housing Finance Company for the purposes of section 36(i)(viii) of the Income-tax Act, 1961 for the assessment years 1996-97 to 1998-99.

2. The approval is subject to the condition that the company will conform to and comply with the provisions of section 36(i)(viii) of the Income-tax Act, 1961.

Nishi Singh
(NISHI SINGH)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Notification No. 9989 (F.No.204/11/95-ITA.II)

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy to:-

1. M/s. SBI Home Finance Ltd., Nagaland House, 11 & 13, Shakespeare Sarani, Calcutta-700071.
2. Chief Commissioner of Income-tax, Calcutta.
3. All Chief Commissioners of Income-tax and Directors General of Income-tax.
4. C&AG of India (40 copies)
5. Jt. Secretary & legal Advisor, M/o Law, N. Delhi.
6. Addl. Secretary (Admin.) Department of Revenue, New Delhi.
7. Bulletin Section DIT (RSP&PR), New Delhi.

Nishi Singh
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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA